

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi

File No. XIX(I)/5/2019-20/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.
2. All Judicial Officers posted on Special Posts / Deputation.

Sub: - **Nomination of all the Judicial Officers including Officers on Special Posts to attend the 71st Constitution Day Programme to be held on 26.11.2020 from 5.00 PM in virtual mode.**

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate **all the Judicial Officers including Officers on Special Posts to attend the programme through the links i.e. <https://youtu.be/4Pb2w90kBX8> or <https://Jhargov.tv>** in virtual mode to be held on **26.11.2020 from 5.00 PM.**

You are, therefore, requested to attend the aforesaid programme and also direct all the Judicial Officers posted at your Judgeship / Institution / Department to attend the aforesaid programme in virtual mode through the links, as mentioned above.

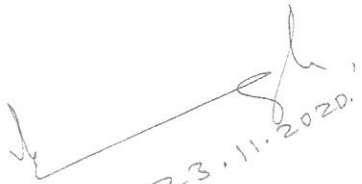
This is for your information and needful.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo no. 3136 /Apptt.

dated, the Ranchi 23/11/20

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to his Letter No. JHALSA / NIL / 2020 dated 21.11.2020 / the Director, Judicial Academy Jharkhand, Ranchi for information & needful / the C.P.C. I/c, e-Courts Project High Court of Jharkhand, Ranchi for information and also for getting uploaded the letter on the Court's website.


23.11.2020
Registrar (Administration)